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title: Laid the Report of the Committee to Inquire into the Improper conduct of a Member.

DR. KIRIT SOMAIYA (MUMBAI NORTH EAST): I beg to lay on the Table the Report (Hindi and English versions) of the Committee to Inquire into the Improper Conduct of a Member.

माननीय अध्यक्ष : खड़गे जी, क्या हो गया? अभी कुछ नहीं, अब काम करेंगे।

â€!(व्यवधान)

माननीय अध्यक्ष : अभी कुछ नहीं हो गया, अभी डिमांड्स फॉर ग्रंट्स लेनी हैं, वह लेने दो। मैं आपकी बात हमेशा सुनती आई हूँ। मेरा हमेशा एक ही प्रोज़ल है कि I am ready. They are also ready to discuss. If you want to discuss then only we can have discussion, नहीं तो कुछ एक बात करने से कुछ नहीं होगा।

â€!(व्यवधान)

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTHKUMAR): We have assured them through you Madam that we are ready to discuss the matter of demonetization....(Interruptions)

माननीय अध्यक्ष : खड़गे जी, क्या बात है, बोलिए?

â€!(व्यवधान)

श्री महिलकार्जुन खड़गे (गुलबर्गा) : मैडम, हम डिस्कशन से भागने वाले नहीं हैं। ... (व्यवधान) नियम-184 के तहत आप चर्चा शुरू कीजिए। ... (व्यवधान)

HON. SPEAKER: No, I am sorry. Item Nos. 15 and 16 shall be taken together – Dr. Kirit Somaiya ji.

...(Interruptions)

HON. SPEAKER: Nothing will go on record.

â€!(Interruptions)*â€!

HON. SPEAKER: Dr. Kirit Somaiya ji, you have to start the discussion.

...(Interruptions)

HON. SPEAKER: Hon. Members, let the discussion go on. I am requesting you.

...(Interruptions)

माननीय अध्यक्ष : अलुदान की मांगों को पास हो जाने दो, अब प्लीज़ डिस्टर्ब मत कीजिए।

â€!(व्यवधान)